

STAGE OF THE CASES PENDING AGAINST MPs / MLAs as on 15-01-2024

| Sl.No. | NAME OF THE DISTRICT | STAGE OF PROCEEDINGS | | | | | | | | | | | TOTAL |
|--------|-------------------------|----------------------|-----------|-----------------------|------------------------|-------------|-----------------------------|----------|-----------|-----------|------------|-----------|------------|
| | | PRE-COGNIZANCE | SUMMONS | APPEARANCE OF ACCUSED | FURNISHING OF SURETIES | EXAMINATION | DISCHARGE PETITIONS PENDING | CHARGES | TRIAL | ARGUMENTS | NBWs / BWs | STAY | |
| 1 | ADILABAD | 0 | 2 | 1 | 0 | 3 | 0 | 0 | 1 | 0 | 0 | 0 | 7 |
| 2 | HANUMAKONDA | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 5 |
| 3 | HYDERABAD - MSJ | 2 | 50 | 1 | 5 | 10 | 0 | 0 | 4 | 1 | 1 | 4 | 78 |
| 4 | HYDERABAD - CBI | 0 | 2 | 0 | 0 | 1 | 20 | 1 | 0 | 1 | 0 | 4 | 29 |
| 5 | JAGTIAL | 0 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 |
| 6 | JAYASHANKAR BHUPALPALLY | 1 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 |
| 7 | KARIMNAGAR | 11 | 7 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 19 |
| 8 | KHAMMAM | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 1 |
| 9 | MAHABUBABAD | 0 | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 10 | MAHABUBNAGAR | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 5 |
| 11 | MANCHERIAL | 1 | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 |
| 12 | MEDAK | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 2 |
| 13 | MEDCHAL-MALKAJGIRI | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 14 | NAGARKURNOOL | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 5 |
| 15 | NALGONDA | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 16 | NARAYANPET | 1 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 17 | NIRMAL | 2 | 1 | 3 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 |
| 18 | NIZAMABAD | 5 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 7 |
| 19 | PEDDAPALLY | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 20 | RAJANNA SIRCILLA | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 |
| 21 | RANGA REDDY | 3 | 3 | 1 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 0 | 8 |
| 22 | SANGAREDDY | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 1 | | 0 | 0 | 2 |
| 23 | SIDDIPET | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 |
| 24 | SURYAPET | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 3 |
| 25 | WANAPARTHY | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| | TOTAL | 27 | 92 | 10 | 11 | 15 | 20 | 2 | 11 | 2 | 3 | 10 | 203 |

DATA PERTAINING TO MPs AND MLAs IN THE STATE OF TELANGANA AS ON 15-01-2024

| Sl. No. | Name of the District | Name of the Court | Case No. | Date of Filing | Under Section | Stage of Proceedings |
|---------|--|--|--------------------------------------|----------------|---|--|
| 1. | ADILABAD | Prl. Junior Civil Judge, Adilabad | 1) CC.No.113/2017 | 27.02.2017 | 147,188,341,353 r/w 149,7D | Examination |
| | | | 2) CC.No.189/2017 | 09.05.2017 | 147,188,341,353 r/w 149,7D | Trial |
| | | | 3) CC.No.195/2017 | 04.03.2017 | 353,186,290,506 r/w 34 IPC | Examination |
| | | | 4) CC.No.437/2017 | 10.05.2017 | 124(A),500 and 504 IPC | Appearance |
| | | | 5) CC.No.944/2017 | 04.01.2018 | 427 and 186 IPC | Examination |
| | | | 6) CC.No.309/2022 | 27.04.2022 | 341 r/w 34 IPC | Summons |
| | | | 7) CC.No.539/2022 | 01.07.2022 | 143,149,341,353 IPC | Summons |
| 2. | HANUMAKONDA | III- Addl. Junior Civil Court- cum- III- Addl. J.F.C.M., Hanumakonda | 1) CC.No.3122/2018 | 04.12.2018 | 188 of IPC | Summons |
| | | | 2) CC.No.1253/2018 | 19.05.2018 | 447, 427 IPC | Summons |
| | | | 3) CC.No.2594/2023 | 23.12.2023 | 188 IPC, Sec.4 of TSDOPPOPPA Act | Summons |
| | | Prl. Judicial Magistrate of First Class, Parkal | 4) CC.No.728/2022 | 16.04.2022 | 143, 427 r/w 149 IPC | NBW pending for A2 |
| | | | 5) CC.No.732/2022 | 29.04.2022 | 427 r/w 34 IPC | NBW pending for A2 |
| 3. | HYDERABAD – METROPOLITAN CRIMINAL COURTS | VI AMSJ COURT | 1. Spl.SC.No.51/2023 in Cr.No.3/2022 | 14.08.2023 | Sec.3(1)(u) of the SCs and STs (POA) Act-2015 | Service of summons to the accused |
| | | Spl. Sessions Judge (MLAs/MPs) | 2. CC. No.22/2022 | 21.07.2022 | U/s.419, 420, 467, 468 471, 120 (b) IPC & Sec.12(1) (b) of Indian Passport Act | NBW is pending against A2 and Surety of A5. Crl. Mps are pending against sureties of A5. |
| | | | 3. Sr.No.844/2022 (Cr.No.241/2023) | 04.08.2022 | U/s. 120A, 120B, 167, 171-B, 171-E, 171-G, 177, 191, 192, 194, 196, 219, 409, 420, 440, 468, 500, 504, 506 of IPC | Pre Cognizance |

| | | | | | | |
|--|--|---------------------------------|------------------|---|---|----------------------|
| | | CMM | 4.Cr.No.381/2023 | 01.12.2023 | 188 IPC and Sec.126 of Representation of People's Act, 1951 | Pre Cognizance |
| | | | 5.CC.10215/2023 | 22.12.2023 | 171-H and 188 r/w. 34, IPC | Summons |
| | | XVI ACMM | 6. CC.10405/2023 | 23.12.2023 | 341, 427 IPC and Sec.3 of PDPP Act | Summons |
| | | SPL.JFCM (EXCISE), HYDERABAD | 7. CC 282/2022 | 22.09.2022 | 188, 269 IPC Sec.3 ED Act and Sec.51 DM Act r/w 147 IPC | For Sureties |
| | | | 8. CC 360/2022 | 26.11.2022 | 188 IPC | Summons |
| | | | 9. CC 380/2022 | 13.12.2022 | 505(1)(c), 171, 153A IPC | Examination |
| | | | 10. CC 355/2022 | 23.11.2022 | 504, 505(2), 153A IPC, Sec. 67 IT Act, 2000 | Stay pending granted |
| | | | 11. CC 281/2022 | 21.09.2022 | 188 IPC | For Sureties |
| | | | 12. CC 26/2023 | 12.01.2023 | 147, 186, 427 r/w 149 IPC | Summons |
| | | | 13. CC 25/2023 | 10.01.2023 | 341, 188, 504 IPC | For Sureties |
| | | | 14. CC 116/2023 | 20.03.2023 | 188, 171-CI IPC | For Trial |
| | | | 15. CC 29/2023 | 23.01.2023 | 504, 505(2)(E), 506 IPC | For Sureties |
| | | | 16. CC 240/2022 | 23.08.2022 | 188 IPC | Examination |
| | | | 17. CC 235/2022 | 23.08.2022 | 188 IPC | Examination |
| | | | 18. CC 241/2022 | 23.08.2022 | 188 IPC | Examination |
| | | | 19. CC 237/2022 | 23.08.2022 | 188 IPC | Examination |
| | | | 20. CC 238/2022 | 23.08.2022 | 188 IPC | Examination |
| | | | 21. CC 135/2022 | 03.06.2022 | 499 and 500 IPC | For Appearance |
| | | | 22. CC 139/2022 | 16.05.2022 | 188 IPC | Stay pending granted |
| | | | 23. CC 369/2023 | 09.10.2023 | 147, 448,504,506,323 r/w 149 IPC and Sec.605, 606 GHMC Act | Summons |
| | | | 24. CC 133/2022 | 03.06.2022 | 153 IPC | Arguments |
| | | 25. CC 371/2022 | 06.12.2022 | 290, 188 IPC | Summons | |
| | | 26. CC 138/2022 | 03.06.2022 | 143, 341, 427, 323, 506 IPC | Stay pending granted | |
| | | 27. CC 144/2022 | 11.05.2022 | 143, 341, 427, 323, 506, 188, 109 r/w 149 IPC | For Trial | |
| | | 28. CC 337/2023 | 31.08.2023 | 153 A IPC | For Examination | |

| | | | | | | |
|--|--|--|-----------------|------------|---|----------------------|
| | | | 29. CC 338/2023 | 22.09.2023 | 153 A IPC , 295 A, 504, 505 (2) IPC | For Examination |
| | | | 30. CC 354/2022 | 22.11.2022 | 295 A IPC | For Trial |
| | | | 31. CC 310/2023 | 01.09.2023 | 188, 171 C, 505 IPC, Sec.123 of the Representation of the People Act 1951 | For Sureties |
| | | | 32. CC 333/2023 | 12.09.2023 | 298 of IPC | For Examination |
| | | | 33. CC 134/2022 | 03.06.2022 | 500 and 501 IPC r/w 34 IPC | Stay pending granted |
| | | | 34. CC 261/2023 | 05.07.2023 | 188 IPC and Sec.21/76 CP Act | For Trial |
| | | | 35. CC 390/2023 | 07.11.2022 | 294B, 189, 506 IPC | Summons |
| | | | 36. CC 330/2023 | 19.10.2023 | 296,504 IPC | Summons |
| | | | 37. CC 331/2023 | 19.10.2023 | 298 IPC | For Examination |
| | | | 38. CC 387/2023 | 31.10.2023 | 505(1)(c), 504 IPC | Summons |
| | | | 39. CC 393/2023 | 09.11.2023 | 147,117,151,188,341,353,506 r/w 149 IPC | Summons |
| | | | 40. CC 394/2023 | 03.11.2023 | 143, 341 r/w 34 IPC | Summons |
| | | | 41. CC 395/2023 | 03.11.2023 | 341, 188 r/w 34 Sec.30 | Summons |
| | | | 42. CC 396/2023 | 03.11.2023 | 188, 341 r/w 34 IPC | Summons |
| | | | 43. CC 397/2023 | 03.11.2023 | 186 IPC Sec.126 RP Act | Summons |
| | | | 44. CC 398/2023 | 03.11.2023 | 188 IPC | Summons |
| | | | 45. CC 399/2023 | 03.11.2023 | 341, 186 IPC and Sec.30 of Police Act | Summons |
| | | | 46. CC 400/2023 | 03.11.2023 | 341, 188 r/w 34 IPC | Summons |
| | | | 47. CC 401/2023 | 03.11.2023 | 188 IPC, Sec.30 of PA | Summons |
| | | | 48. CC 402/2023 | 03.11.2023 | 186, 427 IPC | Summons |
| | | | 49. CC 403/2023 | 03.11.2023 | 188 IPC | Summons |
| | | | 50. CC 404/2023 | 03.11.2023 | 188, 341 IPC | Summons |
| | | | 51. CC 405/2023 | 03.11.2023 | 341, 188 r/w 34 IPC | Summons |
| | | | 52. CC 406/2023 | 03.11.2023 | 188, 143, 341 r/w 149 IPC. | Summons |
| | | | 53. CC 429/2023 | 11.12.2023 | 143, 145, 147, 152, 153A, 353 r/w 149 IPC | Summons |
| | | | 54. CC 430/2023 | 11.12.2023 | 153(A), 505(ii) IPC | Summons |

| | | | | | | |
|--|--|--|-------------------|------------|---|---------|
| | | | 55. CC 431/2023 | 11.12.2023 | 295A IPC | Summons |
| | | | 56. CC 432/2023 | 11.12.2023 | 295A IPC | Summons |
| | | | 57. CC 433/2023 | 11.12.2023 | 298, 504 IPC | Summons |
| | | | 58. CC 434/2023 | 11.12.2023 | 505(1)(b)(c), 505 (2) IPC | Summons |
| | | | 59. CC 435/2023 | 11.12.2023 | 298, 504 IPC | Summons |
| | | | 60. CC 436/2023 | 11.12.2023 | 298 IPC | Summons |
| | | | 61. CC 457/2023 | 19.12.2023 | 269 IPC Sec 51 (b) DM Act | Summons |
| | | | 62. CC 458/2023 | 19.12.2023 | 269, 188 IPC and Sec. 57of DM Act. | Summons |
| | | | 63. CC 459/2023 | 19.12.2023 | 188, 269 IPC Sec 51 (b) DM Act | Summons |
| | | | 64. CC 460/2023 | 19.12.2023 | 188, 269 IPC Sec 51 (b) DM Act | Summons |
| | | | 65. CC 461/2023 | 19.12.2023 | 188, 271 r/w 34 IPC | Summons |
| | | | 66. CC 462/2023 | 19.12.2023 | 269, 188 IPC and Sec 57 DMA Act | Summons |
| | | | 67. CC 463/2023 | 19.12.2023 | 269, 188 IPC and Sec 57 DMA Act | Summons |
| | | | 68. CC 464/2023 | 19.12.2023 | 269, 188 IPC and Sec 57 DMA Act | Summons |
| | | | 69. CC 465/2023 | 19.12.2023 | 188, 269 IPC Sec 57 DM Act | Summons |
| | | | 70. CC 466/2023 | 19.12.2023 | 188 IPC | Summons |
| | | | 71. CC 467/2023 | 19.12.2023 | 171 r/w 171(F) 188 IPC | Summons |
| | | | 72. CC 470/2023 | 19.12.2023 | 143, 147, 341, 290, r/w 149 IPC | Summons |
| | | | 73. CC 472/2023 | 19.12.2023 | 153 (A), 295 (A), 504, 505 IPC | Summons |
| | | | 74. CC 473/2023 | 19.12.2023 | 143, 147, 341, 447, 152, 198, 269 r/w 149 | Summons |
| | | | 75. CC.10349/2023 | 08.01.2024 | 341, 188 IPC and Sec.67, 21/76 CP Act | Summons |
| | | | 76.CC.10413/2023 | 08.01.2024 | 341, 151, 171-H IPC and Sec. 37, 21/76 CP Act | Summons |
| | | | 77. CC.10350/2023 | 08.01.2024 | 341, 171-H, 151, 188 IPC | Summons |
| | | | 78.CC.10412/2023 | 08.01.2024 | 341, 151, 171-H IPC and Sec.21/76 CP Act | Summons |

| | | | | | | |
|----|-----------------|--|----------------|--|---|--------------------------------------|
| 4. | HYDERABAD – CBI | Principal Special Judge for CBI Cases, Hyderabad | 1. CC.1/2012 | 12.01.2012 (1 st Charge Sheet) 26.04.2014 (Suppl. Charge Sheet against A9) | U/s. 120-B, 420, 379, 411, 427, 447 IPC, u/s. 21 r/w 4(1), 4(1)A, & 23 Minerals Development Regulation Act, 1957, u/s. 13(2) r/w 13(1)(d) of P.C. Act, 1988 | Pws 01 to 163 were examined. |
| | | | 2. CC.8/2012 | 27.04.2012 | U/s. 120-B, 420, 409, 468, 471 IPC, Sec. 11, 12, 13(2) r/w 13(1) (c) & (d) of P.C. Act | (8) Discharge Petitions are pending |
| | | | 3. CC.9/2012 | 29.05.2012 | U/s. 120-B r/w 420, 468, 471 IPC, Sec. 9 of P.C. Act | (3) Discharge Petitions are pending |
| | | | 4. CC.10/2012 | 30.05.2012 | u/s. 120-B, 420,409, 468, 471 IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act | (6) Discharge Petitions are pending |
| | | | 5. CC.14/2012 | 13.09.2012 | U/s. 120-B r/w 420, 409, 419, 468, 471, 477, 477(A) IPC, Sec. 9, 11, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act | (11) Discharge Petitions are pending |
| | | | 6. CC.12/2013 | 13.05.2013 | U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act | (9) Discharge Petitions are pending |
| | | | 7. CC.24/2013 | 25.09.2013 | U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act | (5) Discharge Petitions are pending |
| | | | 8. CC.25/2013 | 28.09.2013 | U/s. 120-B r/w 420 IPC Sec.13(2) r/w 13(1)(d) of P.C. Act | (4) Discharge Petitions are pending |
| | | | 9. CC.26/2013 | 30.09.2013 | U/s. 120-B r/w 420 IPC Sec. 9, 13(2) r/w 13(1) (c) (d) of P.C. Act | (15) Discharge Petitions are pending |
| | | | 10. CC.27/2013 | 10.10.2013 | U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988 | (7) Discharge Petitions are pending |

| | | | | | | |
|--|--|--|----------------|------------|--|---|
| | | | 11. CC.28/2013 | 17.10.2013 | U/s. 120-B, 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988 | (7) Discharge Petitions are pending |
| | | | 12. CC.26/2014 | 21.11.2014 | U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988 | (6) Discharge Petitions are pending |
| | | | 13. SC.1/2016 | 16.08.2016 | U/s. 3, 4 & 8(5) of PML Act | (3) Discharge Petitions are pending |
| | | | 14. SC.2/2016 | 16.09.2016 | U/s. 3, 4 & 8(5) of PML Act | (5) Discharge Petitions are pending |
| | | | 15. SC.2/2017 | 04.07.2017 | U/s. 3, 4 & 8(5) of PML Act | (5) Discharge Petitions are pending |
| | | | 16. SC.1/2018 | 03.02.2018 | U/s. 3, 4 & 8(5) of PML Act | (11) Discharge Petitions are pending |
| | | | 17. SC.2/2018 | 03.02.2018 | U/s. 4 r/w 3 of PML Act | (4) Discharge Petitions are pending |
| | | | 18. SC.1/2020 | 07.12.2020 | U/s. 45, 3 & 4, 8(5) of PML Act | (8) Discharge Petitions are pending |
| | | | 19. SC.1/2021 | 22.03.2021 | U/s. 4 r/w 3 of PML Act | (3) Discharge Petitions are pending. Reply arguments in Discharge Petitions filed by A3 and A11 |
| | | | 20. SC.2/2021 | 13.08.2021 | 44(1)(d)(ii) of PML Act | (5) Discharge Petitions are pending |
| | | | 21. SC.3/2021 | 13.08.2021 | 44(1)(d)(ii) of PML Act | (4) Discharge Petitions are pending |
| | | | 22. SC.1/2023 | 13.07.2023 | U/s. 120B r/w 302 and 201 IPC | Hearing on Charges |
| | | Pri. Spl. Judge for SPE & ACB Cases, Hyderabad | 23. CC 15/2016 | 18.08.2016 | U/Sec.12 of PC Act 1988 and 120-B r/w Sec. 34 IPC | Stayed by Hon'ble Supreme Court vide SLP (CRL.3932/2021) and 5333/2021 |

| | | | | | | |
|----|---------|--|--------------------|------------|---|--|
| | | | 24. CC 12/2012 | 13.08.2012 | U/Sec 7,8,9,13(1) (d) and 13(2) of PC Act 1988 and 120-B, 34,109 and 219 of IPC | For Arguments |
| | | | 25. CC 15/2012 | 06.09.2012 | U/Sec.8,9,10,13(1) (d) r/w 15 of PC Act, 1988 and 120-B, 34, 109 r/w 116 IPC | U/Sec. 313 Cr.P.C examination |
| | | | 26. CC 17/2016 | 27.08.2016 | U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC | Stayed by Honorable High Court vide CRL.RC.401/2021 stay is extended. |
| | | | 27. CC 26/2020 | 20.08.2020 | U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC | Stayed by Honorable High Court vide CRL.RC.578/2021 stay is extended. |
| | | I Addl. Spl. Judge for SPE & ACB Cases, Hyderabad | 28. CC 27/2017 | 12.09.2017 | U/s 409, 120-B r/w 34 IPC U/s 13(1) (d) r/w 13(2) PC Act | Stay was granted vide.Crl.RC.No.435/2021 upto 19.01.2024 stay is extended. |
| | | II Addl. Spl. Judge for SPE & ACB cases cum spl. Judge under the PC Act for the speedy trial of cases of embezzlement of Scholarship amount in Sw. Dept. at Hyderabad. | 29. CC 87/2015 | 19.04.2014 | U/s. 7, 8, 12, 13(2)(a)&(d) r/w 13(1)d 14 of P.C. Act, Sec. 120-B r/w 34 IPC | Pws 1 to 129 were examined out 174 Lws. Ex-1 to 167 were marked and Ex. D.1 to D3 were marked. Issued fresh summons to LW-172. |
| 5. | JAGTIAL | II Addl Junior civil Judge-cum-Judicial Magistrate of First Class, Jagtial. | 1) CC.No.793/2020 | 10.09.2020 | 188,285,341 r/w 34 IPC | Summons |
| | | | 2) CC.No.1249/2021 | 31.07.2021 | 290,447,341 r/w 511 IPC | Summons |
| | | | 3) CC.No.813/2022 | 27.07.2022 | 143,290,341,353,506 r/w 149 IPC | Summons |
| | | Junior civil Judge-cum-Judicial Magistrate of First Class, Dharmapuri. | 4) CC.No.886/2022 | 03.03.2022 | 188,341 r/w 34 IPC | Summons |

| | | | | | | |
|----|----------------------------|--|------------------|------------|--|-----------------------|
| 6. | JAYASHANKAR BHUPALPALLY | Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, JS Bhupalpally | CC.No.843/2023 | 22.07.2023 | 504, 505(2) IPC | Accused Summons |
| | | | CC.NO.939/2023 | 31.07.2023 | 504, 505(2) IPC | Accused Summons |
| | | Addl. Judicial Magistrate of First Class, JS Bhupalapally | Cr.No.149/2023 | 18.11.2023 | 307, 323, 109 r/w 34 of IPC | Pre Cognizance |
| 7. | KARIMNAGAR | I-Addl.Judl.Magistrate of I Class, Huzurabad | 1) CC.1088/2021 | 09.12.2021 | 188 IPC 51 (B) DM Act | Summons |
| | | | 2) CC.1140/2021 | 17.12.2021 | 188 IPC 51 (B) DM Act | Summons |
| | | | 3) CC.80/2019 | 28.01.2019 | 505, 171C, 171 G r/w 171 F of IPC | Summons |
| | | | 4) Cr.327/2020 | 17.12.2021 | 186, 188, 506 IPC, Sec.3(2) of ED Act | Pre Cognizance |
| | | II-Addl.Judl.Magistrate of First Class, Huzurabad | 5) Cr.72/2017 | 29.09.2017 | 506, 507 IPC | Pre Cognizance |
| | | | 6) Cr.227/2023 | 23.11.2023 | 188 r/w 34 IPC | Pre Cognizance |
| | | | 7) Cr.278/2023 | 21.11.2023 | 188 r/w 34 IPC | Pre Cognizance |
| | | | 8) CC.775/2023 | 18.12.2023 | 188, 285, 336 r/w 34 IPC | Summons |
| | | III-Addl.Junior Civil Judge-cum-Judl.Magistrate of First Class, (Spl.Mobile) PCR, Karimnagar | 9) CC.415/2018 | 31.12.2018 | 341,188,171-H IPC | Appearance of Accused |
| | | | 10) Cr.1/2022 | 03.01.2022 | 147,188,341 r/w 149 IPC | Pre Cognizance |
| | | | 11) Cr.2/2022 | 03.01.2022 | 147,188, 341, 332 r/w 149 IPC, Sec.51(b) of DM Act and Sec.3 of PDPP Act | Pre Cognizance |
| | | | 12) Cr.170/2023 | 06.11.2023 | 188 r/w 34 IPC | Pre Cognizance |
| | | | 13) Cr.345/2023 | 14.11.2023 | 341,188,171-H r/w 34 IPC | Pre Cognizance |
| | | | 14) Cr.376/2023 | 21.11.2023 | 188,171-H IPC | Pre Cognizance |
| | | | 15) Cr.680/2023 | 01.12.2023 | 153,188,171-F IPC | Pre Cognizance |
| | | | 16) Cr.681/2023 | 01.12.2023 | 153,188,171-F IPC | Pre Cognizance |
| | | | 17) CC.1749/2023 | 06.11.2023 | 188,171-H r/w 34 IPC | Summons |
| | | | 18) CC.1820/2023 | 25.11.2023 | 188,171-H r/w 34 IPC | Summons |
| | | | 19) CC.1822/2023 | 25.11.2023 | 188,171-H IPC | Summons |

| | | | | | | |
|-----|---------------------|---|-----------------|------------|---|--|
| 8. | KHAMMAM | Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 – cum- III Additional District and Sessions Judge, Khammam | SC/SPL/63/2019 | 17.10.2019 | U/sec. 420 and 506 of IPC and Sec. 3 (1) (x) of SCs & STs (POA) Act, 1989 | For Trial (Schedule) |
| 9. | MAHABUBABAD | Junior Civil Judge, Thorrur | CC.517/2021 | 11.06.2021 | 452, 448,143, 188, 353 r/w 149 IPC , Sec 3 of PDPP Act, Sec 220, 221 of Telangana Panchayat Raj Act | Appearance of Accused |
| | | | CC.518/2021 | 11.06.2021 | 147, 323, 427, 506, 341 r/w 149 IPC, Sec. 109 IPC, Sec. 220, 221 of Telangana Panchayat Raj Act | Summons |
| 10. | MAHABUBNAGAR | III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Mahabubnagar. | 1) CC.35/2020 | 30.01.2020 | U/Sec.341, 342, 427 r/w 37 of IPC | Summons |
| | | | 2) CC.221/2022 | 30.06.2022 | U/Sec.341, 353 r/w 34 of IPC | Summons |
| | | | 3) CC.1733/2022 | 12.01.2022 | U/Sec.505(2), 504 r/w 34 of IPC | Summons |
| | MAHABUBNAGAR | IV-Addl. Junior Civil Judge-cum-IV-Addl.JMFC, Mahabubnagar | 4) CC.786/2022 | 01.06.2022 | U/sec. 456, 364, 379, 506, 201 r/w 109 IPC | For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022 |
| | | | 5) CC.787/2022 | 23.05.2022 | U/Sec. 120-B, 363, 506 r/w 109 of IPC | For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022 |

| | | | | | | |
|-----|----------------------|--|---------------------|------------|---------------------------------------|----------------|
| 11. | MANCHERIAL | I Addl. Junior Civil Judge, Mancherial | 1) CC.No.136/2019 | 12.02.2019 | 188 IPC | Summons |
| | | II Addl. Junior Civil Judge, Mancherial | 2) CC. No.1027/2019 | 29.08.2019 | 171 (B) (E) IPC | Summons |
| | | | 3) CC.No.312/2023 | 29.03.2023 | 109, 143, 149, 290, 427, 448, 506 IPC | Summons |
| | | | 4) Cr.No.753/2023 | 04.12.2023 | 171E, 188 IPC | Pre Cognizance |
| | | Junior Civil Judge, Bellampalli | 5) CC.No.115/2019 | 20.03.2019 | 188, 341, 506 r/w 34 of IPC | Summons |
| 12. | MEDAK | Junior Civil Judge-cum-Judicial Magistrate of First Class, Narsapur | CC.No.327/2021 | 31.03.2021 | 341, 353 IPC | Trial |
| | | I Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class (Mobile), Medak | CC.No.52/2020 | 29.01.2020 | 341, 290 IPC | Trial |
| 13. | MEDCHAL – MALKAJGIRI | VIII Additional Metropolitan Magistrate at Medchal | FIR NO.238/2023 | 07.11.2023 | 504 IPC | Pre Cognizance |
| 14. | NAGARKURNOOL | Junior Civil Judge's Court, Achampet | 1) CC.262/2022 | 17.06.2022 | 323, 447, 504 r/w 34 IPC | Sureties |
| | | | 2) CC 373/2019 | 16.08.2019 | 341, 188 r/w 149 IPC | Sureties |
| | | | 3) CC.125/2019 | 30.05.2019 | 341, 188 r/w 149 IPC | Trial |
| | | | 4) CC 190/2022 | 29.04.2022 | 147, 149, 324, 423, 504 IPC | Sureties |
| | | | 5) STC.726/2022 | 29.09.2022 | 143, 188, 341 r/w 149 IPC | Sureties |
| 15. | NALGONDA | Junior Civil Judge, Nakrekal | CC.500/2020 | 30.11.2020 | 143, 149, 188, 341, 353, 504 of IPC | Summons |

| | | | | | | |
|-----|------------|---|--------------------|-------------|---|-------------------------|
| 16. | NARAYANPET | Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet | Cr. No.318/2023 | 19.10.2023 | U/s. 171E, 171F, 171H, Sec. 123 (1) RP Act | Pre-Cognizance |
| | | Junior Civil Judge-cum-Judicial Magistrate of First Class, Kosgi | CC. No.97/2023 | 22.06.2023 | U/s. 171E, 171H, Sec. 123 r/w 77 RP Act | Summons |
| 17. | NIRMAL | Addl. Junior Civil Judge, Nirmal | 1) CC.No.194/2020 | 30.09. 2020 | 143, 149, 188, 186, of IPC and Sec. 126 of PR Act | Appearance Accused |
| | | | 2) CC.No.751/2020 | 16.04.2021 | 171-G, 188, 504-A, 505 r/w 34 of IPC | Appearance Accused |
| | | | 3) CC.No.554/2023 | 04.09.2023 | 341, 188 r/w 34 of IPC | Summons |
| | | | 4) CC.No.117/2023 | 12.09.2023 | 341, 188, 149 of IPC | Appearance Accused |
| | | | 5) Cr.No.117/2023 | 25.03.2023 | 153, 506, 505(2) of IPC | For Filing Charge Sheet |
| | | | 6) Cr.No.225/2023 | 25.03.2023 | 447, 341, 188, 290,186 r/w 34 of IPC | For Filing Charge Sheet |
| | | Junior Civil Judge, Bhainsa | 7) CC.No.270/2019 | 03.10.2019 | 188 of IPC | Furnishing Sureties |
| 18. | NIZAMABAD | I Addl. Junior Civil Judge-cum-Addl. JMFC (Juvenile), Nizamabad. | 1) CC.No.810/2023 | 11.04.2019 | U/s. 341, 323, 290, 506 r/w 34 IPC | Summons |
| | | II Addl. Junior Civil Judge-cum-Addl. JMFC, Nizamabad | 2) Cr.No.29/2020 | 22.01.2020 | U/s. 143, 290, 341, 353, 506 (II) r/w 149 IPC, 215(1)(b) TEMA | Pre Cognizance |
| | | IV Addl. Junior Civil Judge-cum-Spl. JMFC (Excise) Court, Nizamabad | 3) CC.No.2426/2021 | 17.10.2017 | 504, 506 IPC | Examination |
| | | Prl. Junior Civil Judge-cum-JMFC, Bodhan | 4) Cr. No.438/2023 | 19.08.2023 | U/s. 153a, 505(2), 354, 509, 500, 109 r/w 34 IPC | Pre Cognizance |
| | | | 5) Cr.No.647/2023 | 20.11.2023 | U/s. 188, 290 r/w 34 IPC, 123 (2) RP Act | Pre Cognizance |
| | | | 6) Cr.No.212/2023 | 20.11.2023 | U/s. 188, 147, 323, 171-E, r/w 149 IPC, 123 (1) RP Act | Pre Cognizance |

| | | | | | | |
|-----|-------------------------|--|--------------------|------------|---|-----------------------|
| | | Spl. Judicial Magistrate of Second Class, Armoor | 7) Cr.No.161/2018 | 23.11.2020 | U/s. 188 IPC | Pre Cognizance |
| 19. | PEDDAPALLY | I Addl. Junior Civil Judge, Godavarikhani | CC.No.160/2019 | 14.03.2019 | U/Sec. 448, 188, 171-H r/w 34 IPC | Summons |
| 20. | RAJANNA SIRCILLA | Judicial Magistrate of First Class, Vemulavada | 1) CC. 1416/2021 | 31.12.2021 | 188 of IPC | Summons Report |
| | | | 2) CC.No.667/2021 | 25.06.2021 | 143, 341, 285, 188, 269, 270 r/w 149 of IPC and Sec.3 of ED Act | Summons Report |
| | | Pr. Judicial Magistrate of First Class, Rajanna Sircilla | 3) CC.No.777/2022 | 29.12.2020 | 143, 147, 269, 270, 341, 353 IPC, Sec.3 of ED Act | Summons |
| 21. | RANGA REDDY | Spl. Sessions for Trial of Cases under SCs & STs (POA) Act, 1989-cum-VII ADJ, Cyberabad, R.R.District at L.B.Nagar. | 1) SC.No.84/2019 | 07.05.2019 | 447, 427, 506, 109, 120-B r/w 34 IPC | Charges |
| | | II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate (Juvenile Court) Cyberabad, R.R. District at L.B.Nagar. | 2) Cr.No.1177/2022 | 11.07.2022 | 151 Cr.PC. | Pre-Cognizance |
| | | JMFC, Spl. Mobile Court (PCR Act)-cum-IV Addl. M.M.-cum-IV AJCJ, Cyberabad, R.R. District at L.B.Nagar | 3) CC. No.550/2023 | 23.02.2023 | 120B, 415, 419, 420, 447, 468, 471 r/w 34 of IPC | Appearance of Accused |

| | | | | | | |
|-----|------------|---|--------------------|------------|--|----------------|
| | | I AJCJ-cum-IX Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Kukatpally | 4) CC.No.1612/2023 | 09.01.2022 | 204 of IPC | Summons |
| | | II AJCJ-cum-XIII Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Rajendranagar | 5) Cr.No.224/2020 | 05.03.2020 | 188, 287, 109, 115 of IPC & Aircraft Act | Pre-Cognizance |
| | | JCJ-cum-XIV Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Hayathnagar | 6) STC No.146/2019 | 28.12.2019 | 188 of IPC | Summons |
| | | VII AMM-cum-VII Addl. Junior Civil Judge, Cyberabad, R.R. District at Hayathnagar | 7) Cr.No.465/2023 | 04.04.2023 | 505 (1 & 2) & 153 of IPC | Pre-Cognizance |
| | | AJCJ-cum-XVI Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Ibrahimpatnam | 8) CC.No.353/2021 | 05.05.2021 | 269, 504 of IPC | Summons |
| 22. | SANGAREDDY | Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayankhed | CC.No.188/2018 | 06.04.2018 | 127(A), 77(1) OF RP Act | Trial |
| | | | CC.No.476/2022 | 01.08.2022 | 353, 504, 506 r/w 34 IPC | Sureties |

| | | | | | | |
|-----|------------|---|--------------------|------------|----------------------------------|-----------------------|
| 23. | SIDDIPET | Junior Civil Judge Court, Dubbak | 1. CC. No.734/2021 | 10.12.2021 | 143, 188, 341, r/w 34 IPC | Appearance of Accused |
| | | | 2. CC. No.103/2023 | 01.06.2023 | 149, 186, 189, 290, 341, 353 IPC | Appearance of Accused |
| 24. | SURYAPET | Addl. Junior Civil Judge's Court, Suryapet | 1. CC.No.949/2023 | 06.09.2023 | 188 r/w 34 IPC | Summons |
| | | | 2. CC.No.1164/2023 | 06.10.2023 | 341, 188 IPC | Summons |
| | | | 3. CC.No.590/2018 | 15.12.2017 | 499, 500 IPC | Trial |
| 25. | WANAPARTHY | I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Wanaparthi | CC.No.574/2023 | 02.09.2023 | U/s. 341, 290 IPC | Summons |
